## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02,2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 220/230/HDB/2018
NAME OF THE COMPANY	MN Takshila Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Genome Valley Tech Park And Incubators
NAME OF THE RESPONDENT(S)	MN Takshila Industries Pvt Ltd
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Rajn for VS Rajn for Applicant	Advanti	Vbragn 10 gnil, an	q

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Ld. Counsel for the Applicant.

Case admitted. Post the case for final hearing on 27.03.2018.

Member (T)

Member (J)